

SITE INSPECTION REPORT

As per the notice of site inspection No. GCZMA /NGTMatter/Appeal No.20/2023/23-24/09/3940 dated 27/02/2025 of the Member Secretary, Goa Coastal Zone Management Authority and upon the instructions of the Legal Assistant o/o GCZMA dealing with the present matter in accordance with the Order of the Hon'ble National Green Tribunal, Western Zone at Pune passed on 21/01/2025 in Appeal No. 20 of 2023(WZ) to prepare a sketch therein as to how the said structure is lying in NDZ and illegally constructed.

Thereafter Shri. Ganesh Velip, Expert Member, GCZMA alongwith Shri. Lenon Moraes, Engineer o/o GCZMA along Shri. Satishkumar G. Naik, Field Surveyor o/o GCZMA reached the site at 11.20 a.m on 06/03/2025 to conduct the site inspection. That prior to the commencement it was clarified from the concerned Legal Assistant o/o GCZMA regarding the scope of work wherein she informed to conduct site inspection to ascertain the structures lying in No Development Zone as per CZMP 2011 in Survey No. 269/3,4,5 and 6 of Mandrem village of Pernem Taluka, accordingly the site inspection commenced from 11.30 a.m. onwards.

PARTIES PRESENT AT SITE

Mr. Vithal Harischandra Naik ...Representative of Mr. Harischandra Vithal Naik,

PARTIES REMAINED ABSENT AT SITE

Mr. Jayant G NaikComplainant

BRIEF FACTS OF THE CASE

1. That the Expert Member of GCZMA vide Report dated 06/11/2020 had submitted a inspection report to the GCZMA with respect to the complaint pertaining to illegal beach shack with bar,sand dunes cutting, retaining wall, sewage discharge in sea water. The Expert Member in his inspection report stated that at site he observed under construction two storey building, landscaping blocks and compound wall in Survey No. 269/3 of Mandrem village of Pernem Taluka.
2. Further the GCZMA issued Show Cause Notice No. GCZMA/N/ILLE- Compl/20-21/52/1202 dated 02/12/2020 to the respondent.
3. That further GCZMA vide Order bearing No. GCZMA/N/ILLE- Compl/20-21/52/2827 dated 15/03/2023 had directed the respondent to demolish the offending structures that is shack in Survey No. 269/3 and

G+1 RCC Structure in survey No. 269/4, 5 and 6 of Junaswada, Mandrem, Pernem, Goa

4. That recently the Hon'ble National Green Tribunal, Western Zone at Pune in Appeal No. 20 of 2023(WZ) passed a order on 21/01/2025 to prepare a sketch therein as to how the said structure is lying in NDZ and illegally constructed.

SCOPE OF WORK

To prepare a sketch therein as to how the said structure is lying in NDZ and illegally constructed.

OBSERVATIONS AT LOCO

1. At loco there is one temporary structure 'A' made up wooden framework with wooden battens covered with wooden roofing with sand /mud flooring and remaining part cement flooring. The western side of temporary structure is resting on the R.C.C retaining wall in Survey No. 269/3 of Mandrem village of Pernem Taluka.
2. At loco there is one temporary shed 'B' at the beach level comprises of wooden framework covered with wooden roofing/plastic sheet roofing with sand / mud flooring located on the southern side of the temporary structure 'A'. The northern side of temporary shed is resting on the R.C.C retaining wall and southern side is resting on wooden props in Survey No.269/3 of Mandrem village of Pernem Taluka.
3. At loco there is one temporary structure 'C' on the landwards side made up wooden framework with wooden battens covered with wooden roofing/plastic sheet roofing and cement concrete flooring/ tile flooring located on the eastern side of structures 'A' and 'B' in Survey No.269/3 of Mandrem village of Pernem Taluka.
4. At loco there is one temporary structure 'D' on the landwards side made up wooden framework with wooden battens covered with wooden roofing/plastic sheet roofing and sand /mud flooring located on the eastern side of structures 'C' in Survey No.269/3 of Mandrem village of Pernem Taluka.
5. At loco there is one temporary shed 'E' located on the northern side of temporary structure 'D' comprises of wooden framework with wooden roofing in Survey No.269/3 of Mandrem village of Pernem Taluka.
6. At loco there is one underground permanent R.C.C framework structure 'F' with R.C.C slab with cement concrete flooring on the landward side

- located on the western side of temporary structure 'A' in Survey No. 269/3 of Mandrem village of Pernem Taluka.
7. At loco there is one cylindrical shape permanent structure 'G' made up of cement concrete erected over square shaped permanent structure located on the eastern side of temporary structures 'A' in Survey No. 269/3 of Mandrem village of Pernem Taluka.
 8. At loco there is one square shape permanent structure 'H' (Toilet) made up of stone masonry walls utilized as located on the landwards side on the south western side of temporary structure 'C' in Survey No.269/3 of Mandrem village of Pernem Taluka.
 9. At loco there is one rectangular shape G+1 permanent structure 'I' with additional mezzanine floor above the first floor comprising of stone masonry walls and R.C.C framework structure with R.C.C slab, plinth and R.C.C staircase leading to the first floor, mezzanine floor above first floor and terrace which is located on the eastern side of temporary structure 'D' in Survey No.269/3(part), 4(part), 5(part) and 6(part) of Mandrem village of Pernem Taluka.
 10. At loco there is a cement concrete pathway on the northern side of Survey No. 269/3,4,5,6 of Mandrem village of Pernem Taluka.
 11. The necessary measurements of the relevant temporary and permanent structure were taken and recorded for preparation of sketch.
 12. There is a R.C.C retaining wall along the western and southern boundary of temporary structure 'A'
 13. There is one stone masonry compound wall on the northern side of Survey No. 269/3, 4, 5, 6 and the other stone masonry wall on the eastern side of structure 'B'.

FINDINGS

1. The temporary structures 'A', 'B', 'C', 'D', 'E' are surveyed under Survey No. 269/3(part) of Mandrem village of Pernem Taluka is lying under No Development Zone as per CZMP 2011.
2. The permanent structures 'F', 'G', 'H', are surveyed under Survey No. 269/3(part) of Mandrem village of Pernem Taluka is lying under No Development Zone as per CZMP 2011.
3. The permanent G+1 structure 'I' with mezzanine floor above first floor is surveyed under Survey No. 269/3(part),4(part),5(part), 6(part) of Mandrem village of Pernem Taluka is lying under No Development Zone as per CZMP 2011.

Sm

AB

4. The cement concrete pathway surveyed under Survey No. 269/3,4,5,6 of Mandrem village of Pernem Taluka is lying under No Development Zone as per CZMP 2011.
5. As per online computerized Bhunaksha Map and Form I & XIV no structures are reflected in Survey No. 269/3,4,5,6 of Mandrem village of Pernem Taluka.
6. The Survey No. 269/3,4,5,6 of Mandrem village of Pernem Taluka is lying under No Development Zone as per CZMP 2011.

CONCLUSION

1. The site inspection concluded at 2.00 p.m
2. The photographs of the relevant structures are clicked at site and forms part and parcel of this site inspection report and placed at Annexure ' I'.
3. The Sketch showing the temporary and permanent structures lying in No Development Zone (NDZ) as per CZMP 2011 is attached to this report and forms part and parcel of this report and placed at Annexure ' II'.
4. However legality/illegality of the above mentioned temporary and permanent structures lying in No Development Zone (NDZ) needs to be ascertained/verified by the Authority.

Place: Mandrem
Dated: 06/03/2025


Shri. Ganesh Velip
Expert Member
GCZMA

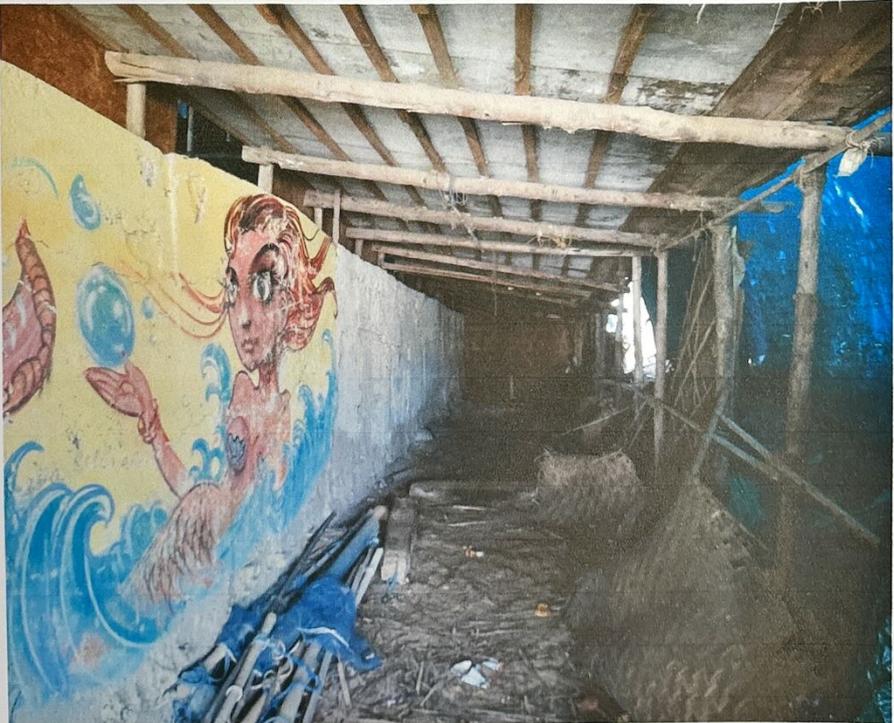

Mr. Lenon Moraes
Engineer
o/o GCZMA


Mr. Satishkumar G. Naik
Field Surveyor
o/o GCZMA

ANNEXURE 'I'
TEMPORARY STRUCTURE 'A'



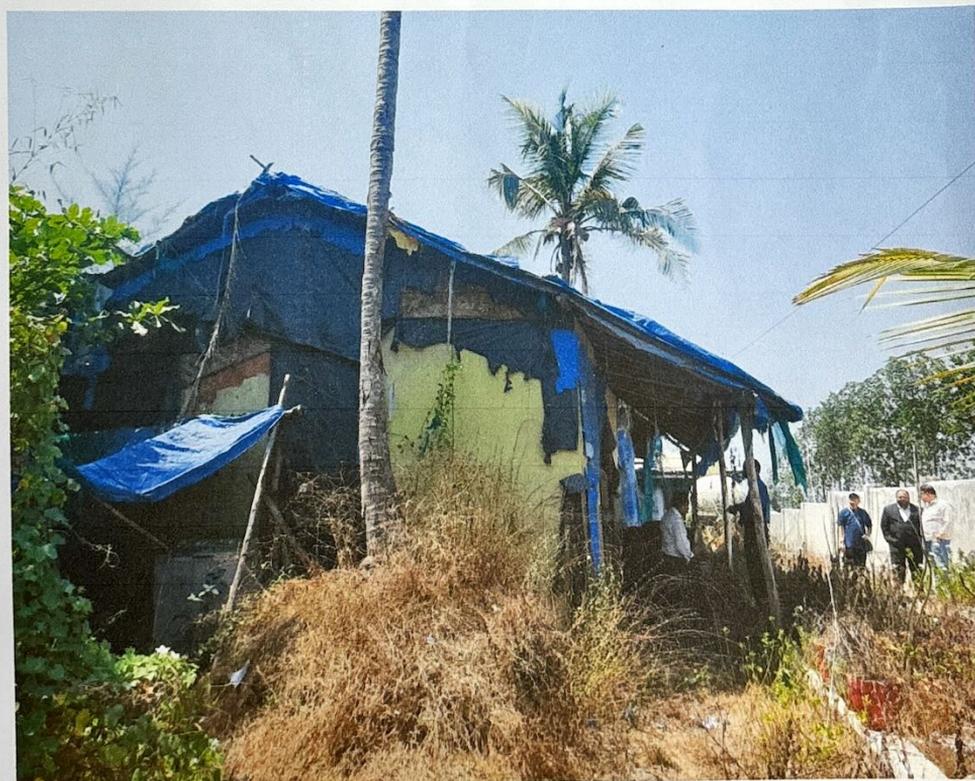
TEMPORARY STRUCTURE
'B'



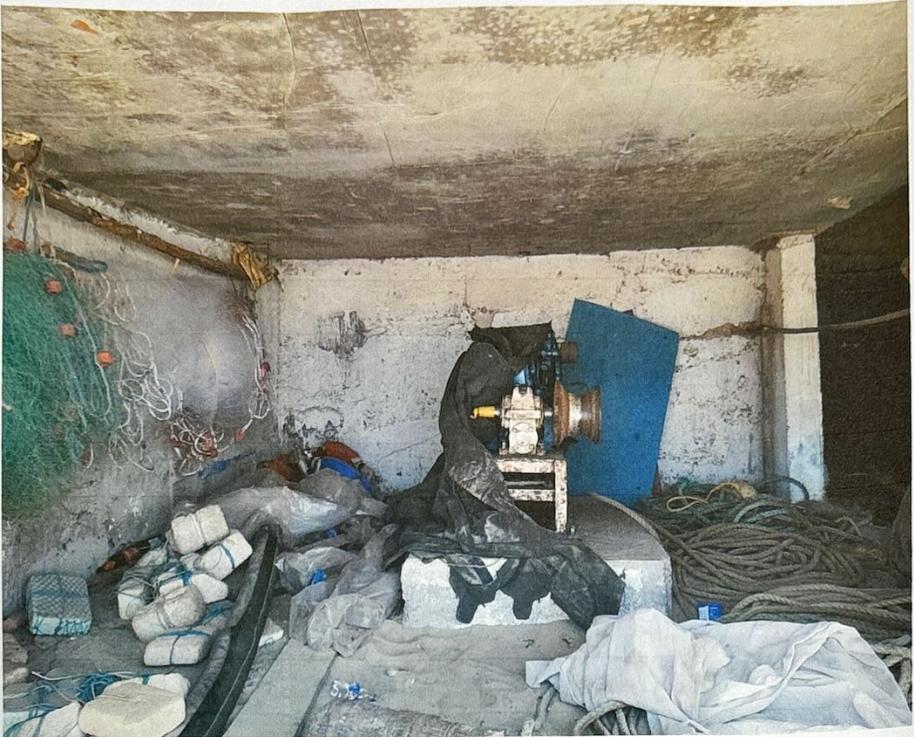
TEMPORARY STRUCTURE 'C'



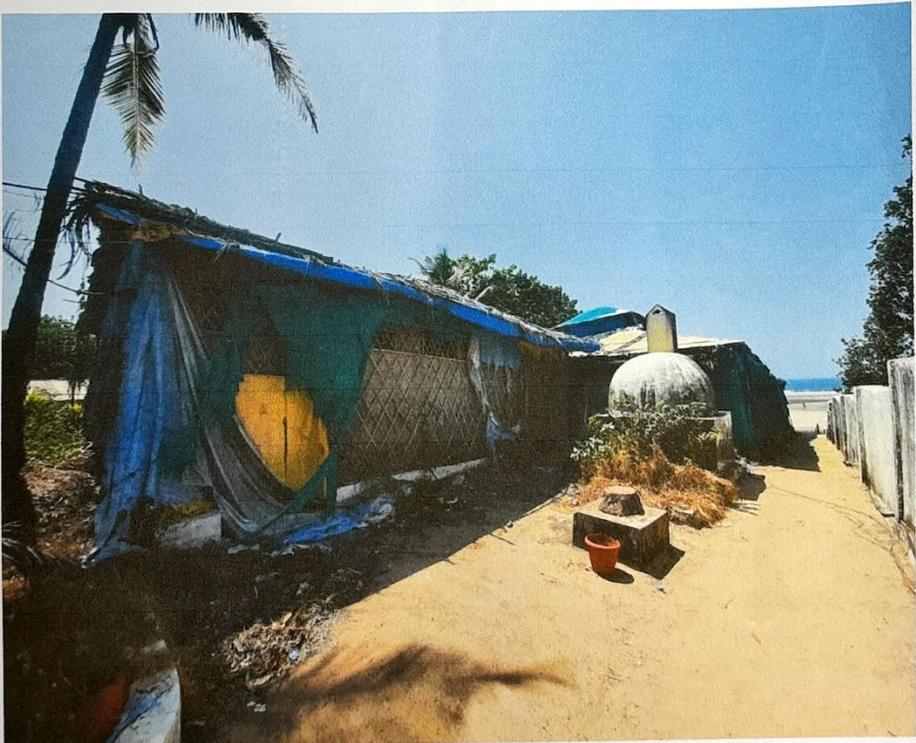
TEMPORARY STRUCTURES 'D' & 'E'



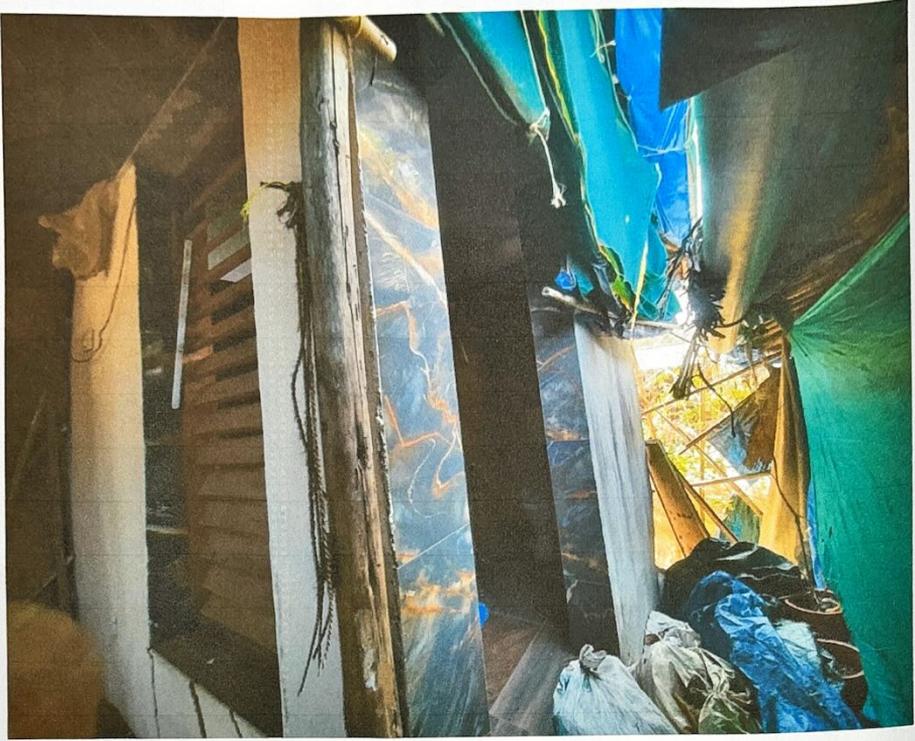
PERMANENT STRUCTURE 'F'



PERMANENT STRUCTURE 'G'



PERMANENT STRUCTURE 'H'



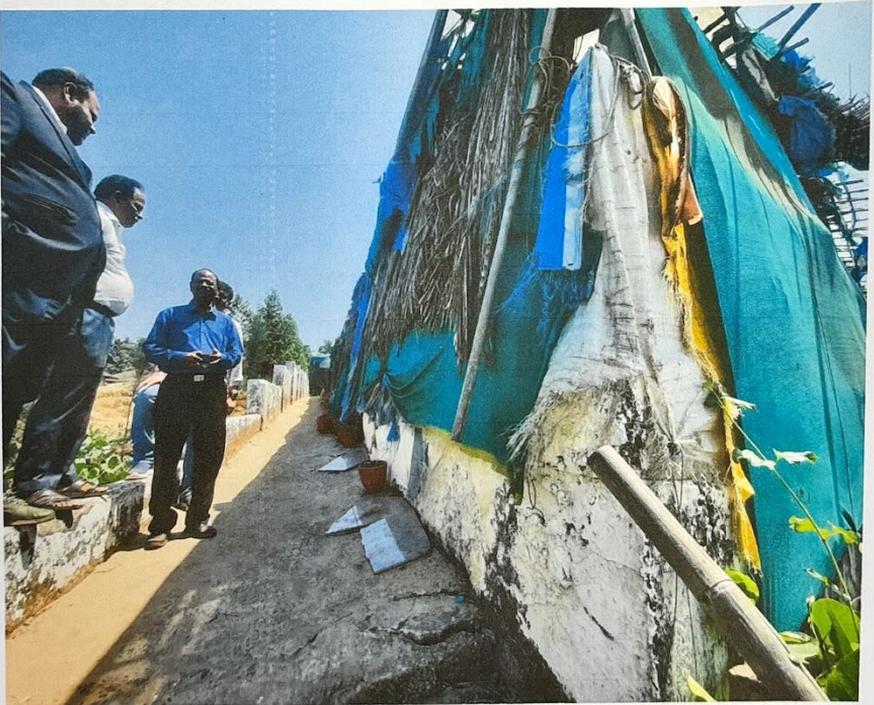
PERMANENT STRUCTURE 'I'



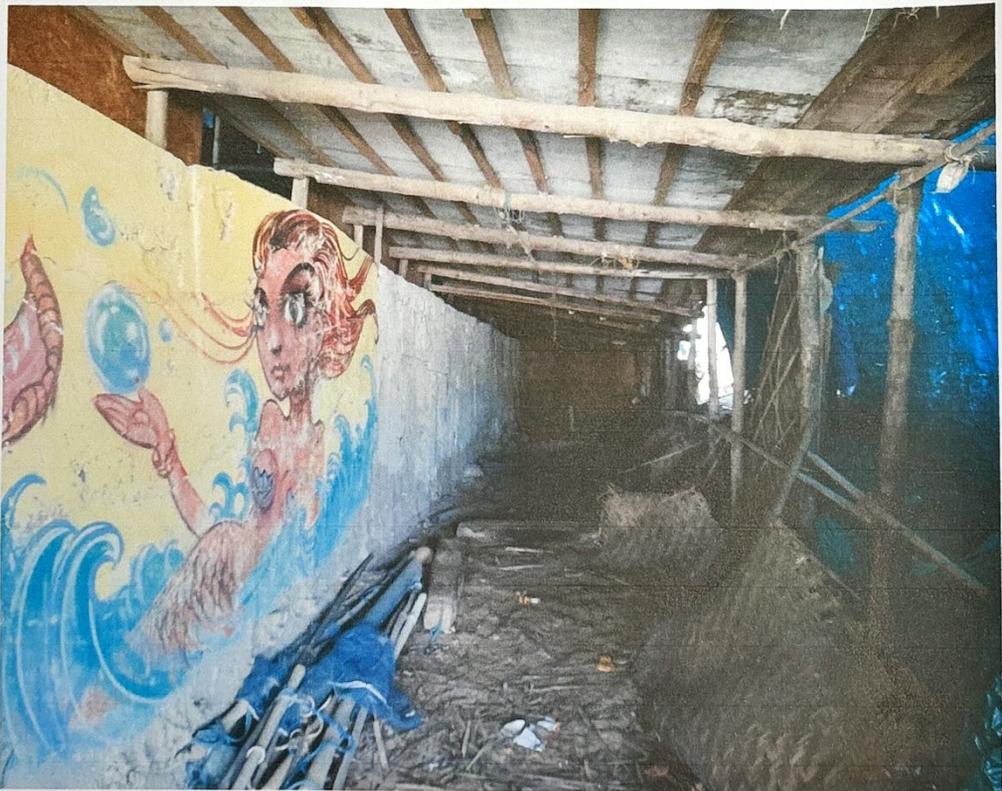
WOODEN STAIRCASE LEADING DOWN TO THE BEACH



**PATHWAY ON THE NORTHERN SIDE OF SURVEY NO. 269/3, 4,
5, 6 OF MANDREM VILLAGE OF PERNEM TALUKA**



**R.C.C RETAINING WALL ON THE WESTERN SIDE OF
TEMPORARY STRUCTURE 'A'**

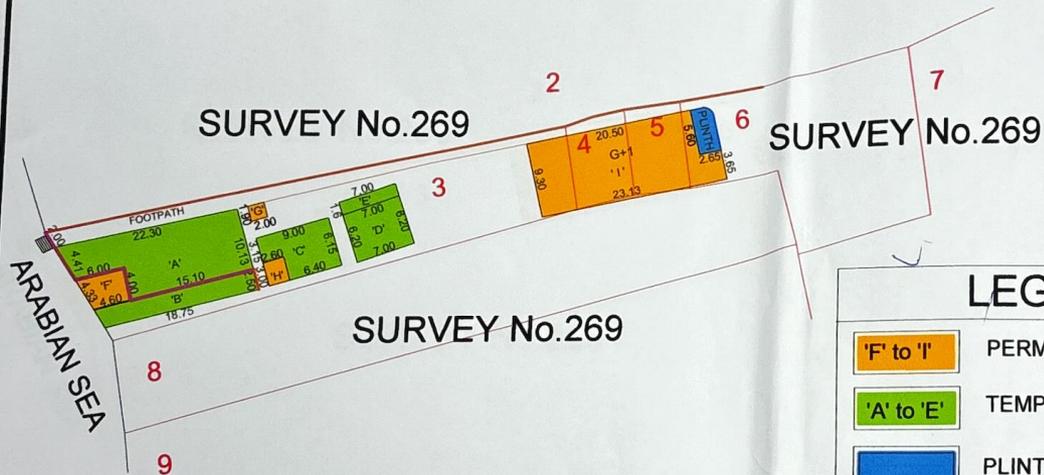


SKETCH

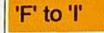
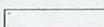
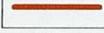


SHOWING THE STRUCTURES LYING IN NO DEVELOPMENT ZONE (NDZ)
AS PER CZMP 2011 IN SURVEY NO. 269/ 3, 4, 5, 6 OF MANDREM VILLAGE
OF PERNEM TALUKA.

NOT TO SCALE



LEGEND

	'F' to 'I'	PERMANENT STRUCTURE
	'A' to 'E'	TEMPORARY STRUCTURE
		PLINTH
		RCC RETAINING WALL
		STONE MASONRY WALL
		WOODEN STAIRS


LENON MORAES
ENGINEER O/O GCZMA


SATISHKUMAR G NAIK
FIELD SURVEYOR O/O GCZMA

SURVEYED ON 06/03/2025

FILE NO. GCZMA/NGT/MATTER/APPEAL NO.20/2023/23-24/09